

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 34188/2019

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ROOKANA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.150902/2019-CONDONATION OF DELAY IN FILING and IA No.150904/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.150905/2019-EXEMPTION FROM FILING O.T.)

Date : 02-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
[IN CHAMBER]

For Petitioner(s) Mr. Divyanshu Sahai, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Vaidruti Mishra, Adv.
Mr. Kamalendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copy is condoned.

Notice was issued in this matter on 14.10.2019. Office Report dated 17.12.2022 indicates that counsel for the petitioner has not furnished the correct address of the sole respondent.

Counsel for the petitioner has requested for dasti service in the matter.

Dasti service, in addition, is permitted.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(RENU BALA GAMBHIR)
COURT MASTER (NSH)